

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 987 OF 2011

BEFORE THE REGISTRAR M.A. SAYEED

MUKESH KHARE & ORS.

Appellant (s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With appln(s) for stay)

Date: 01/03/2013 This Appeal was called on for hearing today.

For Appellant(s)

Mr Sachin Sharma, Adv.
Mr. Sunil Kumar Jain,Adv.

For Respondent(s)

Mr. T. Mahipal,Adv.
Mr Kabir Dixit, Adv.
Mr. Ardhendumauli Kumar Prasad ,Adv

UPON hearing counsel the Court made the following
O R D E R

Additional documents not filed within the time granted by the Court.

No further steps required to be taken in the matter. It be processed for listing before the Hon'ble Court as per rules.

		(M.A.SAYEED)	
		REGISTRAR	

hj